

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1397
ANSWERED ON:03.08.2010
CHEATING CASES
Singh Shri Pashupati Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been an increase in the number of cheating cases in the country through advertisements, newspapers and agents/companies;
- (b) if so, the total number of such cases registered, accused arrested and the action taken against them by the police during each of the last three years, State-wise;
- (c) whether cases of cheating in the name of providing loan after taking their money have also come to light in the country; and
- (d) if so, the details thereof alongwith the steps taken by the Government to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): No separate information is maintained by the National Crime Records Bureau (NCRB) in respect of cheating cases through advertisements, newspapers and agents/ companies; as well as cheating in the name of providing loan after taking their money

However, according to the NCRB a total of 58076, 65326, and 66579 cases of cheating were registered in the country during 2006-2008 respectively.

State / UT –wise details of cases registered, cases charge-sheeted, cases convicted, number of persons arrested, charge-sheeted and convicted under cheating (Sec. 419 & 420 IPC) during 2006-2008 are at Annexure.

(d): `Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/ UT Administrations which is available at MHA`s website (<http://www.mha.nic.in>).